

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: KRISHNAA ENERGY PRIVATE LIMITED Date of Commencement of Liquidation: 06-01-2022; List of Stakeholders as on Date: 31-03-2024; Name of IP: Mr. B. Ramana Kumar; Process Number: 1; Last 5 digit of registration number: 11140

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				14352546				NA
3	Secured financial creditors	1	526288669.14	1	526288669.14	0	0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	2	25294238	2	25294238	0	0	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	56	20184462	48	12032372	0	0	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	3	49435564	3	48218618	0	0	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	13515028	3	13242279	0	0	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		65	634717961.14	57	639428722.14	0	0	0	